GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:550 ANSWERED ON:08.07.2009 PROPOSAL FOR CENTRAL ASSISTANCE UNDER AIBP Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Jawale Shri Haribhau Madhav

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government has received any proposal from various State Governments including Maharashtra for central assistance for major and medium irrigation projects under the Accelerated Irrigation Benefits Programme (AIBP) for their States;

(b) if so, the details thereof, State-wise, Project-wise;

(c) the action taken by the Union Government thereon and the present status of each of these projects; and

(d) the time by which the pending proposals are likely to be cleared by the Union Government?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) Yes Madam;

(b) The project wise and State wise details of the AIBP release proposals for 2009-10 in pipe line are given below:

Sl.No. Name of the State Name of the project Present status of proposal

- 1 Maharashtra Gosikhurd Project Central Water Commission
- $\ensuremath{\text{2}}$ Maharashtra Lower Panzara Planning Commission for confirmation of DPAP area.
- 3 Uttar Pradesh Bansagar Central Water Commission
- 4 Uttar Pradesh Kachnoda dam Ministry of Finance for release of central assistance
- 5 Uttar Pradesh Eastern Ganga canal Ministry of Water Resources
- 6 Uttar Pradesh Madhya Ganga Canal Ministry of Water Resources Stage-II
- 7 Uttar Pradesh Saryu Canal Central Water Commission
- 8 Uttar Pradesh Hardoi Branch canal Central Water Commission
- 9 Uttar Pradesh Sharda Sahayak Canal Central Water Commission
- 10 Uttar Pradesh Restoration of Gandak Central Water Commission Canal system
- 11 Uttar Pradesh Tihri Dam Central Water Commission

13 Karnataka Hattikunni Project Central Water Commission

(c) & (d) The receipt of AIBP release proposals from state government and their processing is a continuous process. The proposals are examined as per AIBP guidelines at various offices such as field offices of the Central Water Commission, CWC Headquarter, Planning Commission, Ministry of Water Resources and Ministry of Finance. Those proposals which are found eligible as per AIBP guidelines are recommended for release of funds by the Ministry of Water Resources to the Ministry of Finance. In the process of scrutiny of proposals, if a proposal is found to be not framed by the state government as per guidelines of the AIBP, the proposal is referred back to the state government for clarifications/ rectifications. The release of Central Grant under AIBP of such projects will depend upon the promptness with which the State Government complies with the observations of Central Agencies. Therefore, no time frame could be fixed for releases under AIBP by the Union Government.